

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 22

CA no. 14/2022, 3/2024
And
CP No. 34/Chd/Chd/2021

IN THE MATTER OF:

Gursimran Singh Sethi

...Petitioner

Vs.

P C Engineers Pvt. Ltd.

...Respondent

Under Section: 213, 241(1) & 242(4) CA 2013, Rule 11 of NCLT Rules

Since the Hon'ble Member (Technical) is on leave today, hence the matter is adjourned to 05.07.2024.

-sd-
Court Officer

April 26, 2024
SM